

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 323 OF 2025

IN THE MATTER OF:

**News Item titled "Illegal waste dumping leads to environmental fears in Faridabad
"appearing in the Hindustan Times dated 27.06.2025**

MEMO OF PARTIES (As Per ORDER DATED 08.07.2025)

**News Item titled "Illegal waste dumping leads to environmental fears in Faridabad
"appearing in the Hindustan Times dated 27.06.2025**

VERSUS

- 1. Central Pollution Control Board**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (RESPONDENT NO.1)
- 2. Haryana State Pollution Control Board**
Through it's Member Secretary,
C-11, Sector-6, Panchkula, Haryana – 134109
Email: hqhspcb@hspcb.org.in (RESPONDENT NO.2)
- 3. Deputy Commissioner, Faridabad**
Mini Secretariat, First Floor, Sector-12, Faridabad
Email: dcfbd@hry.nic.in (RESPONDENT NO.3)
- 4. Municipal Corporation of Faridabad**
Through it's Commissioner,
Office of Divisional Commissioner, Faridabad,
Canal Rest House, Sector 16A, Faridabad, Haryana 121002
Email: comm.fbd-hry@gov.in (RESPONDENT NO.4)